

ITEM NO.93

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2538/2024

NEETU @ TEETU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 30-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pankaj Tiwari, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Ahmad Parvez, Adv.
Mr. Chand Qureshi, AOR
Mr. Vijay Kumar, Adv.

For Respondent(s)

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original record of High Court and Trial Court are awaited

Let reminder be issued.

List again on 22.10.2024.

SUJATA SINGH
Registrar

MG